

(38)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH HYDERABAD

M.A.NO.319/96 in O.A.NO.13/ 94

Between:

Md. Bhouse

Date of Order: 25.4.96.

Applicant

And

1. K.K. Parakalam, General Manager,
I.G. Mint, Hyderabad.

2. Ahulwalia, IAS, Secretary,
New Delhi.

Respondents

Counsel for the Applicant : Mrs. Tripura Sundari

Counsel for the Respondents : Mrs. V. Bhimanna, Addl.CGSC.

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE TRIBUNAL MADE THE FOLLOWING ORDER:

The applicant in this OA has filed this MA for implementation of the judgement dated 26.9.95. When this MA came up for disposal on 19.4.96, learned standing counsel submitted that he will get instructions from the respondents. But even today when it came up for hearing the same story is repeated by the counsel that he requires time to get instructions. As per the directions of this Tribunal the decision should have been taken by 31.12.95 but even today it appears no decision has been taken as directed in the order in this OA.

In view of the above R-1 should take the decision as directed and advise the applicant on or before 31-5-1996. If no decision is taken and the applicant is advised by 31.5.96, the applicant is free to take further proceedings in accordance with law.

The MA is ordered accordingly. No costs.

Ar-R
DEPUTY REGISTRAR (J)

contd. on

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M.A.NO.319/96 in Q.A.NO.13/94

Copy to:

1. K.K.Parakalam, General Manager,
I.G.Mint, Hyderabad.
2. Ahuvalia, I.A.S., Secretary,
Ministry of Finance,
New Delhi.
3. One copy to Mrs.Tripura Sundari, Advocate,
CAT, Hyderabad.
4. One copy to Mr.V.Bhimanna, Addl.CGSC,
CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

YLKR

17/6/96

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CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R.RANGARAJAN : M.E.A)

DATED: 25.6.96

ORDER/JUDGEMENT

M.A.NO/R.A/C.A. No. 319/96

IN

R.A. NO. 13/94

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

M.A
ORDERED/REJECTED

NO ORDERS AS TO COSTS

* * *

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण/DESPATCH

- 3 JUN 1996 *Swf*

हैदराबाद व्यापारीठ
HYDERABAD BENCH

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